

ACT No. I OF 1862.

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL.

(Received the assent of the Governor General on the 13th February 1862).

*An Act to revive and continue in force for a further period Act XXXIII of 1857 (to make further provision relating to Foreigners).*

WHEREAS it was enacted by Act XXVIII of 1859, that Act XXXIII of 1857 (to make further provision relating to Foreigners) should continue in force for two years from the 5th day of December 1859; and whereas it is expedient to revive and continue the said Act for a further period; It is enacted as follows:—

The said Act XXXIII of 1857 shall continue in force for the period of two years from the 5th day of December 1861, and shall be deemed and taken to have had effect as if this Act had actually passed and received the assent of the Governor General before the expiration of the said Act XXXIII of 1857, as continued in force by the said Act XXVIII of 1859.

PRICE TWO ANNAS.